

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/441/2018

PETITION NUMBER : CP/193/IB/2018

NAME OF THE PETITIONER(S) : Eswar Perumal & 9 others

NAME OF THE RESPONDENTS : Premachandran(In the matter of P dot G Constructions pvt ltd)

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

AVINASH K.R

Counsel for Applicant

SUNDARESON (S.) NAKARAJAN

Organizer

(Newly Appointed RT)

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ORDER

Counsel for Applicant is present. The IRP is present. MA/441/2018 filed in CP/193/IB/2018 stands **disposed of** in the light of the order passed in MA/421/2018 filed in CP/193/IB/2018.

-st/
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk